

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 608
IB-299/ND/2022**

**IN THE MATTER OF:
Bank of Maharashtra**

...PETITIONER

Vs.

Mr. Saurabh Bansal

...RESPONDENT

**Section
U/s 95(1) of IB Code, 2016**

**Order delivered on 05.12.2022
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALRAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Applicant

:

For the Respondent/Personal Guarantor

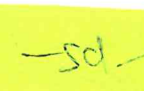
**:Mr. Sanyat Lodha, Advocate with
Ms. Surbhi Arora, Advocate.**

ORDER

The report of RP is still awaited in this matter. Therefore, post this matter after two week. List this matter on **09.01.2023**.


— sd —

**(Rahul Bhatnagar)
Member (T)**


— sd —

**(Bachu Venkat Balram Das)
Member (J)**